## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/106/2016

NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others

NAME OF THE RESPONDENT(S) : M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others

**UNDER SECTION** 

: 397/398

S.No.

NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

S. Manjula Deni, Adr For Peritionsers
For KSRRLO Company screpanism
CBE

For Ry to Rg

## **ORDER**

Counsel for petitioner present. Counsel for R7 to R9 present and prayed time for filing counter. Time extended at request. Put up on 10.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)